

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 428  
IA/18/ND/2023, IA/6211/ND/2022 IN  
IB/3455/ND/2019

**IN THE MATTER OF:**

Woodpeckers India Pvt. Ltd.	...	Applicant
Versus		
M/s MK Furncraft Pvt. Ltd.	...	Respondent

**Under Section 9 (IBC).**

**Order delivered on 29.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Adv. Karan Khanna for R-3-R-6 in IA/6211/2022,  
Adv. Rohan Jaitley, Adv. Dev Pratap Shahi For the R-  
1&2 in IA 6211/2022

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **27.05.2024**.

**Sd/-**  
**(Court Officer)**